

[Shri Charanjit Chanana]

troller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [*Placed in Library. See No. LT-3078/81.*]

REVIEWS ON AND ANNUAL REPORTS OF COAL INDIA LTD., CALCUTTA FOR 1980-81 AND NATIONAL HYDRO-ELECTRIC POWER CORPORATION LTD., NEW DELHI FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Coal India Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3079/81.*]

(2) (i) Review by the Government on working of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3080/81.*]

REVIEW ON AND ANNUAL REPORT OF BHARAT EARTH MOVERS LTD., BANGALORE FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section of section 619A of the Companies Act, 1956:—

(1) Statement regarding Review by the Government on the working of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81.

(2) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3081/81.*]

REVIEW ON AND ANNUAL REPORT OF NATIONAL REMOTE SENSING AGENCY, SECUNDERABAD FOR 1980-81

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Secunderabad, for the year 1980-81 along with the Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Secunderabad, for the year 1980-81. [*Placed in Library. See No. LT-3082/81.*]

ANNUAL ASSESSMENT REPORT ON THE PROGRAMME AND ITS IMPLEMENTATION FOR DEVELOPMENT OF HINDI AND ITS PROGRESSIVE USE FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Annual Assessment Report on the pro-